

श्री जयपाल सिंह कश्यप (आंबला):  
अध्यक्ष जी, क्या गढ़वाल में चुनाव नहीं  
कराए जाएंगे ? ... (व्यवधान) ...

MR. SPEAKER: I have allowed  
only Shri Ram Nagina Mishra.

श्री राम नगीना मिश्र (सलेमपुर) :  
अध्यक्ष महोदय होली का पर्व एक  
राष्ट्रीय पर्व है जिस के लिए इस सदन में  
केवल एक दिन की छुट्टी है। मेरा सुझाव  
है कि 9, 10 और 11 मार्च को तीन  
दिन के लिए छुट्टी होनी चाहिए।

... (व्यवधान) ...

12.03 hrs.

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#### PAPERS LAID ON THE TABLE

URBAN LAND (CEILING AND REGULA-  
TION) THIRD AMENDMENT RULES, 1981

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA NA-  
RAIN SINGH): I beg to lay on the  
Table a copy of the Urban Land (Ceil-  
ing & Regulation) Third Amendment  
Rules, 1981 (Hindi and English ver-  
sions) published in Notification No.  
G.S.R. 7(E) in Gazette of India dated  
the 4th January, 1982, under sub-  
section (3) of section 46 of the Ur-  
ban Land (Ceiling and Regulation)  
Act, 1976, together with an explana-  
tory memorandum. [Placed in Lib-  
rary. See No. LT-3490/82]

NOTIFICATIONS UNDER ESSENTIAL  
COMMODITIES ACT, 1955 AND STATE-  
MENT FOR DELAY IN SUBMITTING THE  
ANNUAL REPORT OF FOOD CORPORATION  
OF INDIA FOR 1980-81

THE MINISTER OF AGRICUL-  
TURE AND RURAL DEVELOP-  
MENT AND CIVIL SUPPLIES (RAO  
BIRENDRA SINGH): I beg to lay on  
the Table.

(1) A copy each of the follow-  
ing Notifications (Hindi and Eng-  
lish versions) under sub-section (6)

of section 3 of the Essential Com-  
modities Act, 1955:—

(i) G.S.R. 38(E) published in  
Gazette of India dated the 30th  
January, 1982 making certain amend-  
ment to Notification No. G.S.R. 627 (E)  
dated the 16th November, 1979.

(ii) The Sugarcane (Control)  
Amendment Order, 1982, published  
in Notification No. G.S.R. 79(E) in  
Gazette of India dated the 24th  
February, 1982. [Placed in Library  
See No. LT-3491/82]

(2) A statement (Hindi and Eng-  
lish versions) explaining reasons  
for not laying the Annual Report  
of the Food Corporation of India  
for the year 1980-81 within the  
stipulated period of nine months  
after the close of the Accounting  
year. [Placed in Library. See No.  
LT-3492/82].

CERTIFIED ACCOUNTS OF ANNUAL  
WELFARE BOARD, MADRAS FOR 1978-79,  
REVIEWS ON AND ANNUAL REPORTS OF  
KARNATAKA DAIRY DEVELOPMENT COR-  
PORATION LTD. BANRALFRE FOR 1977-78  
AND RAJASTHAN STATE DAIRY DEVE-  
LOPMENT CORPORATION LTD. JAIPUR  
FOR 178-79 AND THE STATEMENTS FOR  
DELAY

THE MINISTER OF STATE IN  
THE MINISTRIES OF AGRICUL-  
TURE AND RURAL DEVELOPMENT  
(SHRI R. V. SWAMINATHAN):  
I beg to lay on the Table

(1) A copy of the Certified Ac-  
counts (Hindi and English versions)  
of the Animal Welfare Board, Mad-  
ras, for the year 1978-79 and the  
Audit Report thereon, under sub-  
rule (4) of Rule 24 of the Animal  
Welfare Board, Madras, (Adminis-  
tration) Rules, 1962. [Placed in Lib-  
rary. See No. LT-3493/82]

(2) A copy each of the following  
papers (Hindi and English versions)